

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 1.1.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.8/59/HDB/2016
NAME OF THE COMPANY	Vestal Educational Services Private Limited
NAME OF THE PETITIONER(S)	Mr. Lanka Venkata Naga Muralidhar
NAME OF THE RESPONDENT(S)	Vestal Educational Services Private Limited (04) Other
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Vimal VASIREDDY	ADVOCATE	VASIREDDY.VIMAL @GMAIL.COM 9850281018	Vimal

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandary for Shri Shivaprasad	Adv P.	7032416325	N

Heard Shri Vimal Vasireddy, Learned Counsel for the Petitioner and Shri Nitish Bandary, Learned Counsel for Shri Shivaprasad for the Respondent.

The CP is allowed by separate orders.


Member (T)


Member (J)